## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T. C.P No.60/(MAH)/2009 CA No.

CORAM:

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Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.09.2016

NAME OF THE PARTIES: M/s. TAGR Dredging and Marine Engg. Pvt. Ltd.

V/s. Mr. Budhpal Singh Bhati

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1. Dr. Dupt' Muhah Admiate

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no. It 2

2. Adv. Abbas Mandrivale Advocates for

1/6. Ranal-Shah do petitioner

## Order

## C.P. No. 60/397-398/CLB/MAH/2009

- Ld. Counsels respectively from both the sides are present, representing Cross-Petitions.
- By consent of both the sides next date of hearing is fixed on 10.11.2016, duly noted down.

Dated: 20.09.2016

Shri M.K. Shrawat

Member (Judicial)